

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

EASTERN ZONE BENCH KOLKATA

Original Application No.20/2022/EZ

Suprova Prasad

..... Applicant(s)

-Versus-

Ministry of Environment, Forests and Climate Change & Ors.

.....Respondent(s)

AFFIDAVIT OF COMPLIANCE ON BEHALF OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS DEPARTMENT, GOVERNMENT OF WEST BENGAL IN COMPLAINEE WITH THE DIRECTION OF HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA. DATED 01.04.2022

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Sibajyoti Chakraborty
S. Chakraborty
Advocate

11 MAY 2022



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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

SL. NO. ~~268~~ /20.22 EASTERN ZONE BENCH KOLKATA

Original Application No.20/2022/EZ

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

Suprova Prasad

..... Applicant(s)

-Versus-

Ministry of Environment, Forests and Climate Change & Ors.

.....Respondent(s)

AFFIDAVIT OF COMPLIANCE ON BEHALF OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS DEPARTMENT, GOVERNMENT OF WEST BENGAL IN COMPLIANCE WITH THE DIRECTION OF HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA. DATED 01.04.2022

Most Respectfully Sheweth:

I, Nandini Ghosh, daughter of Samir Dasgupta, aged about 53 years, by occupation - service, working for gain as Special Commissioner, Urban Development and Municipal Affairs Department, Government of West Bengal, having office at 'Nagarayan', DF -8, Sector - 1, Saltlake, Kolkata - 700064, do hereby solemnly affirm and state as under:-

1. That I am the Special Commissioner, Urban Development and Municipal Affairs Department, Government of West Bengal. I am well acquainted with the facts and circumstances of the case and I have been duly authorized to affirm this affidavit on behalf of the Principal Secretary, Urban Development & Municipal Affairs Department, Govt. of West Bengal.
2. That I say that the Hon'ble, NGT, has been pleased to pass an order dated 01.04.2022 directing *inter alia* "..... the Principal Secretary, Urban Development and Municipal Affairs, Govt. of West Bengal, to look into the matter and personally monitor the action taken. We further direct the Department to take up the matter with the National Mission for Clean Ganga under the Ministry of Jal Shakti".
3. That I say that in compliance of the aforesaid Order dated 01.04.2022 passed by the Hon'ble NGT, Principal Secretary, Urban Development & Municipal Affairs Department, Government of West Bengal, has constituted a High Level Committee with target oriented approach for better coordination among different executing agencies and for better representation



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before Hon'ble National Green Tribunal regarding different pollution abatement measures being undertaken at various Ghats in the river Hooghly, comprising the following Members:

1	Sri Binod Kumar, IAS, Principal Secretary to the Govt. of West Bengal & Municipal Commissioner, Kolkata Municipal Corporation	- Chairman
2	Shri H. Mondal, Secretary, Kolkata Municipal Corporation	- Member Convenor
3	Shri P.K. Dua, DG Civil	- Member
4	Shri S. Bhowmik, DG Lighting	- Member
5	Shri S. Chatterjee, DG SWM	- Member

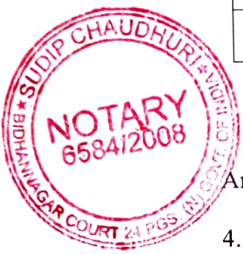
A photocopy of the said order dated 8th April, 2022, is annexed herewith and marked as Annexure-1.

4. That I say that, the said High Level Committee has been directed to keep an eye on the matter and place the feedback to Principal Secretary, Urban Development & Municipal Affairs Department, Government of West Bengal for better monitoring regarding different pollution abatement measures at various Ghats in the river Hooghly.

A photocopy of the Minutes of the Meeting of the constituted Committee is annexed herewith and marked as Annexure-2.

5. That I further say, the Department of UD & MA has coordinated with NMCG and has arranged for Joint Inspection of all the Ghats and Outfalls discharging into Ganga from river side on 25.04.2022. The Joint Inspection was attended by the officials of NMCG (AE), Special Commissioner, Department of Urban Development & Municipal Affairs & Additional Project Director, WBSPMG, Chief Engineer, GAP Sector KMDA, Executive Engineer, State Urban Development Agency (SUDA), Officials of Howrah Municipal Corporation, WBSPMG, WBPCB where the Action Points for each Department has been drawn up. Joint Inspection was followed by a de-briefing session on 26.04.2022 with the members of the Hon'ble NGT Court constituted Committee, Committee constituted by the Department of UD & MA and the concerned Executing Agency.

6. This Department has been taken up an integrated Solid and Liquid Waste Management programme for abatement of Pollution in the river Hooghly. Kolkata Metropolitan Development Authority, Kolkata Municipal Corporation, Howrah Municipal Corporation and State Urban



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Development Agency are regularly undertaking and monitoring the work of liquid and solid waste management on regular basis.

7. That I say that the Kolkata Municipal Corporation, and Howrah Municipal Corporation are given regular instructions for cleaning the banks of river in Hooghly and adopting awareness programme for abatement of pollution, through poster, banner, miking, leaflet, etc.

8. That most humbly I state, the water quality level of river Ganga from the stretch from the stretch of Barhampore to Diamond Harbour shows the improvement in the water quality level as per data available in the Official website of WBPCB (Annexure-3) as the BOD level has been fallen and D.O level has been risen. Most respectfully I state that, this improvement has been made possible due to consistent and continuing efforts of the state of West Bengal towards solid and liquid waste management in river Ganga. Pollution abatement in Ganga basin has been the top priority of the State and all the concerned Departments are putting concerted and relentless effort for achieving the goal.

9. That the statements made in Paragraphs 1 to 8 are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Identified by me
Sibajyoti Chakrabarti
Advocate
for the State of WB
11/05/2022

VERIFICATION

I, the deponent above named do hereby verify that the contents of the above affidavit are true which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this 11th day of May, 2022.

The deponent is identified by me.

Sibajyoti Chakrabarti
Advocate
for the State of WB
11/05/2022

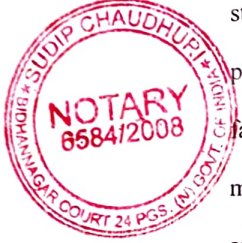
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.
11 MAY 2022

Nandini Ghosh
Deponent

NANDINI GHOSH, IAS
Special Commissioner
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

Nandini Ghosh
DEPONENT

NANDINI GHOSH, IAS
Special Commissioner
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal



**GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
NAGARAYAN, DF-8, SECTOR-I,
SALT LAKE CITY, KOLKATA 700064**

No. 19/15011(15)/4/2022

Dated: Kolkata, the 8th April, 2022**ORDER****Constitution of High Level Committee with target oriented approach**

The Hon'ble NGT, in the matter of Original Application No. 20/2022/EZ, has been pleased to pass an order on 01.04.2022 directing *inter alia* that “---We also direct the Principal Secretary, Urban Development and Municipal Affairs, Govt. of West Bengal, to look into the matter and personally monitor the action taken. We further direct the Department to take up the matter with the National Mission for Clean Ganga under the Ministry of Jal Shakti”.

In compliance of the aforesaid direction of the Hon'ble NGT, it has been felt by Principal Secretary, Urban Development & Municipal Affairs Department, Government of West Bengal, to constitute a High Level Committee with target oriented approach for better coordination among different executing agencies and for better representation before Hon'ble National Green Tribunal regarding different pollution abatement measures being undertaken at various Ghats in the river Hooghly.

Accordingly, a High Level Committee has been constituted comprising the following Members:

1	Sri Binod Kumar, IAS, Principal Secretary to the Govt. of West Bengal & Municipal Commissioner, Kolkata Municipal Corporation	- Chairman
2	Shri H. Mondal, Secretary, Kolkata Municipal Corporation	- Member Convenor
3	Shri P.K. Dua, DG Civil	- Member
4	Shri S. Bhowmik, DG Lighting	- Member
5	Shri S. Chatterjee, DG SWM	- Member

The High Level Committee will sit fortnightly at a convenient place and will submit Minutes of Meeting to Principal Secretary, Urban Development & Municipal Affairs Department, Government of West Bengal for better representation before Hon'ble National Green Tribunal regarding different pollution abatement measures being undertaken at various Ghats in the river Hooghly.

The Chairman of the committee may co-opt any other Technical Expert(s) as special Invitee(s) of this committee.

This order will take immediate effect.



Principal Secretary,
Urban Development & Municipal Affairs Department,
Govt. of West Bengal

A-5- Annex - R-2

THE KOLKATA MUNICIPAL CORPORATION

The Minutes of the Meeting held on 10th May, 2022 at 1:00 PM by the High Level Committee constituted by the Principal Secretary Department of UD&MA in compliance with the Order of Hon'ble NGT passed in O.A. No. 20 of 2022, Eastern Zone Bench.

The matter was discussed in detail among the members of the committee and after threadbare discussion it has been given to understand that the entire stretch under the consideration of the Hon'ble NGT is owned by the Syama Prasad Mukherjee Port, Kolkata. Any action taken by any agencies in the city requires the permission of the Port Authority at every juncture. It is further been observed that in order to mitigate the various issues related to the area it requires active permission of the Port Authority. KMC cleans it from time to time as a part of their citizen charter during the festive season as pointed out in the report.

The committee is of the opinion that Shri Debasish Kar, DG (P&S), KMC & Shri Santanu Kumar Ghosh, DG (S&D), KMC be co-opted urgently for effective implementation of the Hon'ble NGT order. The following reports of S&D Department, P&S Department & SWM Department are reproduced below :

Report of S&D Department

That with regard to the liquid waste management under jurisdiction of KMC area the report of sewage generation report is as follows:

Total sewage generation = 1400 MLD

1. Sewage treated naturally in fisheries of East Kolkata wetland (EKW) = 910 MLD
2. Sewage treated in existing five numbers of STP = 179 MLD

Name of STP	Capacity (MLD)
Bangur STP	52
Garden Reach STP	57
Baghajatin STP	15, Chlorination chamber is being constructed
South Suburban (Keorapukur) STP	45
Hatisur STP	10

STP under Construction = 108 MLD (under KEIIP)

STP for which tender invited = 26.06 MLD

(under Tolly Nullah project)

Proposed STP under KEIIP = 70 MLD (Tranche - 3 STP of approx 70 MLD is under consideration for Ward No. 108, 109 and Ward No. 110)

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A considerable portion of the sewage is treated in septic tanks in added areas i.e., area of Borough - XI, XII, XIII, XIV and XVI

Report of Parks & Square Department and SWM Department of KMC

The works that are undertaken by the P&S Department and SWM department of the Kolkata Municipal Corporation at different ghats along river Ganga within the jurisdiction of Kolkata Municipal Corporation are as follows:

- Different ghats along river Ganga within the jurisdiction of KMC are being cleaned by KMC every year during the immersion days of all major pujas, i.e, Biswakarma Puja, Durga Puja, Lakshmi Puja, Kali Puja, Chhat Puja, Jagadhatri Puja and Saraswati puja etc. as part of the citizen charter to keep the river clean.
- Adjoining roads to the ghats along the river Ganga are being cleaned by KMC by sweeping, collecting and disposing the solid wastes which are generated by sweeping and collected in the bins placed at different ghats.
- Hoardings, banners, leaflets were distributed to generate public awareness at the ghats on frequent occasions. Also special programs were held around the ghats involving school children, local Councillors and senior citizens on special days such as 5 June, World Environment day, 2nd October, 23rd January and during festive periods.
- As the sloping banks being the part of the river get exposed in low tide and become the part of the river in high tide for which Port Trust authority of the city i.e S. P. Mukherjee Port Trust, is the sole custodian and thus does not fall under the jurisdiction of the KMC. UDMA Dept. Is requested to take up with the Port authority for necessary action to comply with HNGT orders

The meeting ends with a vote of thanks to all from the chair.


Municipal Commissioner
& Chairman of the High Level Committee
Municipal Commissioner
The Kolkata Municipal Corporation

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FITNESS OF WATER QUALITY OF RIVER GANGA

SL No.	Location	pH	BOD (mg/l)	Dissolved Oxygen (mg/l)
1	Baharampur	8.12	2.15	6.2
2	Nabadweep	8.19	2.9	6.9
3	Khagra	8.18	1.5	6.6
4	Gorabazar	8.06	1.8	6.2
5	Tribeni	7.96	2.9	6.2
6	Sreerampore	8.37	1.2	6.8
7	Palta	8.34	1.2	6.4
8	Palta Shitalatala	8.26	3.9	5.8
9	Dakshineswar	7.69	2.0	5.0
10	Howrah Shibpur	7.66	2.35	5.2
11	Garden Reach	7.49	2.95	5.3
12	Uluberia	7.53	2.55	5.2
13	Patikhali	8.3	1.55	5.5
14	Diamond Harbour	7.98	2.3	5.9

Source: Official site of WBPCB may be viewed at

<http://emis.wbpcb.gov.in/waterquality/JSP/wq/fitnsOfGanga.jsp>